

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-18539-- JK (LD) of 2024

DATED:- 20 - 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 20- 11 - 2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Reyaz Ali Bhat
20.11.24

Annexure to the Government Order No.18539-JK(LD) of 2024 dated 20.11.2024

S. No.	Case No.	Case Title	OIC
1.	WP© No. 2696/2023	Shamas ud Din & Ors v/s U.T Of J&K & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- adc-ramban@jk.gov.in
2.	WP© No. 40/2022	Hamidullah Wani and others v/s UT of J&K and others	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- adc-ramban@jk.gov.in
3.	WP© No. 1459/2024	Manzoor Ahmed v/s J&K Special Tribunal & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- adc-ramban@jk.gov.in
4.	CCPD No. 35/2024 in OWP No. 2694/2018	Udham Singh v/s UT of J&K & Ors	Harpal Singh, Assistant Commissioner (Rev), Ramban Mob. No 9419215035 Email Id:- acr-ramban@jk.gov.in
5.	WPC No. 2270/2022	Zubeda Bano v/s UT of J&K & ors	Pawan Kumar Goswami, (JKAS) Sub-Divisional Magistrate, Gool Mob. No. 9419125824 Email Id:- goolsdm@gmail.com
6.	WP© No. 588/2024	Mohd. Yaqoob & Ors v/s U.T of J&K and others	Pawan Kumar Goswami, (JKAS) Sub-Divisional Magistrate, Gool Mob. No. 9419125824 Email Id:- goolsdm@gmail.com
7.	WP© No. 915/2024	Shahjan Ahmed v/s U.T of J&K th. Commissioner Secretary Revenue Dept. & Ors	Pawan Kumar Goswami, (JKAS) Sub-Divisional Magistrate, Gool Mob. No. 9419125824 Email Id:- goolsdm@gmail.com
8.	WP© No. 1831/2024	Santokh Singh Katoch v/s UT of J&K & Ors	Gan Shyam Basotra, Sub-Divisional Magistrate, Ramssoo, Mob. No. 9682140256 Email Id:- sdmramsoo@gmail.com
9.	WP© No. /2024	Choor Singh & ors v/s U.T of J&K and Ors	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036 Email Id:- Tehsildar-ramban@jk.gov.in

Deep Singh

10	WP© No. 1576/202 4	Irtiza Bano v/s Commissioner Secretary Home Department & Ors	Nasir Javed, Tehsildar Ramsoo Mob. No. 8803727907 Email Id:- thramsoo1@gmail.com
11	O.A No. 579/2024	Bimla Devi v/s UT of J&K & Ors	Harpal Singh, Assistant Commissioner (Rev), Ramban Mob. No 9419215035 Email Id:- acr-ramban@jk.gov.in
12	WPC No. 2116/202 0	Showkat Ahmed Wani & anr v/s UT of J&K th. Financial Commissioner, Revenue & ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- adc-ramban@jk.gov.in
13	RFA No. 07/2024	Afcons Infrastructure limited th. Chandra Shekhar Dixit v/s Ghulam Nabi & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- adc-ramban@jk.gov.in
14	WP© No. 1889/202 4	Bhabishan Singh and others v/s UT of J&K and others	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- adc-ramban@jk.gov.in
15	WP© No. 1872/202 4	Kuldeep Singh v/s UT of J&K and others	Harjeet Singh, Tehsildar Gool Mob No. 9419290276 Email Id:- tehsildargool7@gmail.com
16	WP© No. /2024	Noor Mohd Mir v/s UT of J&K & Ors	Nasir Javed, Tehsildar Ramsoo Mob. No. 8803727907 Email Id:- thramsoo1@gmail.com
17	WP© No. /2024	Ghulam Mohd Shan v/s UT of J&K & Ors	Pawan Kumar Goswami, (JKAS) Sub-Divisional Magistrate, Gool Mob. No. 9419125824 Email Id:- goolsdm@gmail.com

